

ITEM NO.12

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 202/1995

IN RE : T.N. GODAVARMAN THIRUMULPAD

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

("ONLY" [ 01 ] INTERLOCUTORY APPLICATION NO. 20650 OF 2023 (CEC REPORT NO. 03/2023 - REPORT OF CEC IN APPLN. NO. 1558/2021 FILED BEFORE IT BY GAURAV KUMAR BANSAL) WITH I.A. NOS. 75033 OF 2023 AND 149936 OF 2024 (Applications For Exemption From Filing O.T.) WITH INTERLOCUTORY APPLICATION NO. 199355 OF 2024 (CEC REPORT NO. 16/2024 - INTERIM REPORT OF THE CEC ON APPLICATION NO. 1578/2024 FILED BY SHRI ABHIJAY NEGI IN I.A. NO. 20650/2023) IN RE : GAURAV KUMAR BANSAL "ONLY" ARE LISTED IN W.P.(C) No. 202/1995 "ONLY" ON 04.09.2024 AND THE NAMES OF "ONLY" THE FOLLOWING ADVOCATES MAY BE TREATED TO HAVE BEEN SHOWN AGAINST THESE I.As. MR. HARISH N. SALVE, SR. ADV. [A.C.], MR. A.D.N. RAO, SR. ADVOCATE [A.C.], MS. APARAJITA SINGH, SR. ADVOCATE [A.C.], MR. SIDDHARTHA CHOWDHURY, ADVOCATE [A.C.] MR. K. PARAMESHWAR, ADVOCATE [A.C.] MR. K. PARAMESHWAR, ADVOCATE [A.C.] MR. G.S. MAKKER, MR. S.N. TERDAL FOR S. NO. [ 01 ] DR. ABHISHEK ATREY (FOR STATE OF UTTARAKHAND), MR. G.S. MAKKER, MR. M.K. MARORIA (FOR C.B.I.) )

Date : 04-09-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA  
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For petitioner(s)

Mr. K. Parameshwar, leaned A.C.  
Ms. Kanti, Adv.  
Ms. Raji Gururaj, Adv.  
Mr. Shreenivas Patil,  
Ms. Chitransha Singh Sikarwar, Adv.

For Respondent(s)

Mr. A.N.S. Nadkarni, Sr. Adv.  
Mr. Abhishek Atrey, AOR  
Ms. Ambika Atrey, Adv.  
Ms. Vidyottma Jha, Adv.

Mr. Abhijay Negi, Adv.  
Mr. Dilraj Singh Bhinder, Adv.  
Mr. Sujoy Chhaterjee, Adv.

Ms. Aishwarya Bhati, A.S.G.

Mr. Gurmeet Singh Makker, AOR  
Ms. Suhashini Sen, Adv.  
Mr. S. S. Rebello, Adv.  
Ms. Ruchi Kohli, Adv.

Mr. K. M. Nataraj, A.S.G.  
Mr. Mrinal Elkar Mazumdar, Adv.  
Mr. Mukesh Kumar Verma, Adv.  
Mr. Neeraj Kumar Sharma, Adv.  
Ms. Indira Bhakar, Adv.  
Mr. Harish Pandey, Adv.  
Mr. Shashwat Parihar, Adv.  
Mr. Vinayak Sharma, Adv.  
Mr. Anuj Srinivas Udupa, Adv.  
Mr. Piyush Beriwal, Adv.  
Mr. Shreekant Neelappa Terdal, AOR  
Mr. Krishna Kant Dubey, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

IA No. 199355 of 2024 (CEC Report No. 16/2024 in I.A. NO. 20650 OF 2023 (CEC REPORT NO. 3/2023))

1. Shri A.N.S. Nadkarni, learned senior counsel appearing for the State of Uttarakhand has placed on record a copy of office order dated 03.09.2024 issued by the Government of Uttarakhand, vide which the posting of Shri Rahul, Chief Conservator of Forests as a Director of Rajaji National Park was withdrawn and he has been posted as a Chief Conservator of Forests, Monitoring Evaluation IT and Modernization, Dehradun.
2. In that view of the matter, no order is required to be passed in this application.
3. The application (IA No. 199355 of 2024) is, accordingly, disposed of.

(DEEPAK SINGH)  
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)  
COURT MASTER (NSH)